

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

RAJYA SABHA
UNSTARRED QUESTION No. 190
ANSWERED ON - 21/07/2026

LEAKAGE OF HARMFUL GASES OR CHEMICALS FROM INDUSTRIAL UNITS

190. SH. NEERAJ DANGI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the State-wise details of gas or chemical leakage incidents in the country during the last five years;
- (b) whether Government has taken any punitive action against the industrial units responsible for these accidents, if so, the details thereof; and
- (c) whether Government is considering to establish a special monitoring mechanism in collaboration with the States to ensure compliance with safety standards in industrial areas, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a): The Directorate General Factory Advice Service and Labour Institute (DGFASLI) under the Ministry of Labour and Employment (MoLE) collects State-wise details of fatal and non-fatal injuries on account of accidents due to gassing (accidental inhalation or exposure of workers to toxic or asphyxiating industrial gases, fumes, or vapours) incidents under the Occupational Safety, Health and Working Conditions Code (OSH & WC Code), 2020. The information for the past five years as received from the Ministry of Labour and Employment is at Annexure I & II.

(b) and (c): The Central Government under the Ministry of Labour and Employment has enacted the Occupational Safety, Health and Working Conditions (OSH&WC) Code 2020, which has come into force on 21.11.2025, to regulate the occupational safety, health and working conditions of the persons employed in an establishment including factories and for matters connected therewith or incidental thereto. State /UTs Government is the appropriate Government to implement the provisions of OSH & WC Code 2020 in the case of factories.

The provisions concerning safety standards in an industrial area and their compliance are covered under OSH&WC code 2020. Under the said code there are different provisions such as responsibility of the occupier in relation to hazardous processes, standards as also provisions outlining the offences and penalties in case of non-compliance. Further under the said code, there

is a provision for formulation of rules by the State Government. Different State Governments have accordingly come out with the subordinate legislation addressing these concerns.

In respect of accidents, the respective States and Union Territories are empowered to initiate legal action in terms of the provisions of the OSH&WC Code, 2020.

The State/ UT-wise details of the prosecution and conviction for violation of the legal compliance framework regarding provisions of the OSH&WC Code, 2020, including the incidents of gas or chemical leakage in factories for the years 2020 to 2024 are at Annexure-III.

Annexure-I

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 190 for answer on 21.07.2026

State/UT-wise details of Fatal Injuries in registered factories due to Gassing (2020-2024)

Sl.	State/UT	2020	2021	2022	2023	2024
1	Andaman and Nicobar Islands	0	0	0	0	0
2	Andhra Pradesh	2	2	3	2	1
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	0	0	0	0
5	Bihar	0	0	0	0	0
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	1	5	0	0	0
8	DD & DNH	0	#	#	#	#
9	Delhi	2	0	0	0	0
10	Goa	1	0	0	0	0
11	Gujarat	10	14	2	6	4
12	Haryana	2	0	0	0	0
13	Himachal Pradesh	0	0	#	#	#
14	Jammu and Kashmir	0	0	0	0	#
15	Jharkhand	0	0	1	0	0
16	Karnataka	1	1	3	1	3
17	Kerala	0	0	0	0	0
18	Ladakh	#	#	#	#	#
19	Lakshadweep	*	*	*	*	*
20	Madhya Pradesh	0	0	1	0	0
21	Maharashtra	6	4	4	7	4
22	Manipur	0	0	0	0	0
23	Meghalaya	0	0	0	0	0
24	Mizoram	0	0	#	0	#
25	Nagaland	0	0	0	0	0
26	Odisha	0	1	0	0	1
27	Puducherry	0	0	0	0	0
28	Punjab	0	#	0	0	#
29	Rajasthan	0	0	1	0	1
30	Sikkim	*	*	*	*	*
31	Tamil Nadu	8	6	0	0	0
32	Telangana	2	2	1	2	1

33	Tripura	0	0	0	0	0
34	Uttar Pradesh	3	#	#	#	#
35	Uttarakhand	4	0	0	0	0
36	West Bengal	#	#	#	#	2
Total		42	35	16	18	17

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) / Director of Industrial Safety & Health (DISH) of States/UTs.

N.B.: (i) *: There are no registered factories in this State/UT.
(ii) #: Data not reported by the CIF / DISH.

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 190 for answer on 21.07.2026

State/UT-wise details of Non-Fatal Injuries in registered factories due to Gassing (2020-2024)

Sl.	State/UT	2020	2021	2022	2023	2024
1	Andaman and Nicobar Islands	3	0	0	0	0
2	Andhra Pradesh	4	1	1	5	10
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	1	0	0	0
5	Bihar	1	0	0	0	0
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	0	1	3	0	0
8	DD & DNH	0	#	#	#	#
9	Delhi	0	0	0	0	0
10	Goa	2	0	0	0	0
11	Gujarat	7	3	3	13	7
12	Haryana	0	0	0	0	0
13	Himachal Pradesh	0	0	#	#	#
14	Jammu and Kashmir	0	0	12	0	#
15	Jharkhand	0	0	0	0	0
16	Karnataka	2	0	29	1	3
17	Kerala	1	1	0	0	1
18	Ladakh	#	#	#	#	#
19	Lakshadweep	*	*	*	*	*
20	Madhya Pradesh	0	0	0	0	0
21	Maharashtra	63	13	13	44	34
22	Manipur	0	0	0	0	0
23	Meghalaya	0	0	0	0	0
24	Mizoram	0	0	#	0	#
25	Nagaland	0	0	0	0	0
26	Odisha	0	0	0	1	3
27	Puducherry	0	0	0	0	0
28	Punjab	0	#	0	0	#
29	Rajasthan	1	1	1	0	1
30	Sikkim	*	*	*	*	*
31	Tamil Nadu	9	1	0	4	0
32	Telangana	12	2	8	12	2
33	Tripura	0	0	0	0	0
34	Uttar Pradesh	2	#	#	#	#
35	Uttarakhand	5	1	0	0	0
36	West Bengal	#	#	#	#	#
Total		112	25	70	80	61

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) / Director of Industrial Safety & Health (DISH) of States/UTs.

N.B.: (i) *: There are no registered factories in this State/UT.

(ii) #: Data not reported by the CIF / DISH.

Prosecutions and Convictions under Section 92 and 96-A (2020-2024)

Sl.	State/UT	2020					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1281	256	18	8	#	317000
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	133	5	#	#	#	#
5	Bihar	243	20	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	364	204	108	98	#	4554501
8	DD & DNH	#	#	#	#	#	#
9	Delhi	206	30	33	33	#	70000
10	Goa	12	1	1	#	#	#
11	Gujarat	16397	1466	379	379	#	3615800
12	Haryana	9157	2180	912	598	#	3522500
13	Himachal Pradesh	427	44	#	#	#	#
14	Jammu and Kashmir	26	16	10	10	#	49000
15	Jharkhand	369	11	1	#	#	#
16	Karnataka	694	103	83	27	8	1172000
17	Kerala	197	33	24	14	#	246000
18	Ladakh	#	#	#	#	#	#
19	Lakshadweep	*	*	*	*	*	*
20	Madhya Pradesh	2112	98	4	#	#	114000
21	Maharashtra	2481	405	226	224	#	6408000
22	Manipur	#	#	#	#	#	#
23	Meghalaya	#	#	#	#	#	#
24	Mizoram	#	#	#	#	#	#
25	Nagaland	#	#	#	#	#	#
26	Odisha	2606	77	#	#	#	#
27	Puducherry	5	4	4	#	#	#
28	Punjab	1102	9	16	2	1	256700
29	Rajasthan	283	31	4	#	#	60000
30	Sikkim	*	*	*	*	*	*
31	Tamil Nadu	10927	2231	1089	1067	1	10242500
32	Telangana	2668	184	111	98	#	1840000
33	Tripura	4	#	#	#	#	#
34	Uttar Pradesh	2391	70	5	5	#	194000
35	Uttarakhand	19	12	19	#	#	#
36	West Bengal	#	#	#	#	#	#
Total		54104	7490	3047	2563	10	32662001

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) #: Data not reported by the CIF/NIL Data.

Sl.	State/UT	2021					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1562	602	215	215	#	3459500
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	22	#	#	#	#	#
5	Bihar	263	30	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	460	178	181	104	#	15861000
8	DD & DNH	#	#	#	#	#	#
9	Delhi	203	32	15	32	#	159000
10	Goa	17	6	3	2	#	60000
11	Gujarat	17484	2312	1376	1285	#	13022500
12	Haryana	8146	3120	2541	1823	#	7302500
13	Himachal Pradesh	471	26	34	34	#	623000
14	Jammu and Kashmir	31	17	7	7	#	20000
15	Jharkhand	367	16	1	#	#	#
16	Karnataka	714	88	80	30	6	1172000
17	Kerala	207	31	37	26	2	683500
18	Ladakh	#	#	#	#	#	#
19	Lakshadweep	*	*	*	*	*	*
20	Madhya Pradesh	2206	91	30	#	#	1554000
21	Maharashtra	2429	547	412	83	#	5675500
22	Manipur	#	#	#	#	#	#
23	Meghalaya	#	#	#	#	#	#
24	Mizoram	#	#	#	#	#	#
25	Nagaland	#	#	#	#	#	#
26	Odisha	2683	60	3	#	#	#
27	Puducherry	5	8	7	#	#	440000
28	Punjab	#	#	#	#	#	#
29	Rajasthan	310	22	7	#	#	655000
30	Sikkim	*	*	*	*	*	*
31	Tamil Nadu	7559	1682	1335	1297	#	12149000
32	Telangana	2825	179	144	72	#	1935000
33	Tripura	8	1	2	2	#	11000
34	Uttar Pradesh	#	#	#	#	#	#
35	Uttarakhand	12	20	19	#	#	#
36	West Bengal	#	#	#	#	#	#
TOTAL		47984	9068	6449	5012	8	64782500

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) #: Data not reported by the CIF/NIL Data.

Sl.	State/UT	2022					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1925	269	168	137	#	2526000
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	22	26	#	#	#	#
5	Bihar	273	34	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	457	238	238	144	#	19198000
8	DD & DNH	#	#	#	#	#	#
9	Delhi	220	30	49	49	#	614000
10	Goa	22	2	2	1	#	50000
11	Gujarat	14619	2806	3890	1497	#	22444000
12	Haryana	6814	4787	3256	1946	#	10924200
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	41	13	#	#	#	#
15	Jharkhand	412	33	2	#	#	#
16	Karnataka	613	194	155	86	10	3311100
17	Kerala	216	22	45	37	#	811000
18	Ladakh	#	#	#	#	#	#
19	Lakshadweep	*	*	*	*	*	*
20	Madhya Pradesh	2267	118	44	#	#	3069000
21	Maharashtra	2546	481	457	377	#	14526000
22	Manipur	#	#	#	#	#	#
23	Meghalaya	#	#	#	#	#	#
24	Mizoram	#	#	#	#	#	#
25	Nagaland	#	#	#	#	#	#
26	Odisha	2740	80	4	#	#	#
27	Puducherry	6	1	1	#	#	90000
28	Punjab	100	12	10	9	#	172500
29	Rajasthan	325	20	13	4	#	15000
30	Sikkim	*	*	*	*	*	*
31	Tamil Nadu	7906	2688	1872	1858	#	23124250
32	Telangana	2704	182	111	62	#	2605000
33	Tripura	8	4	4	2	#	90000
34	Uttar Pradesh	#	#	#	#	#	#
35	Uttarakhand	13	19	19	#	#	#
36	West Bengal	#	#	#	#	#	#
TOTAL		44249	12059	10340	6209	10	103570050

Source: Data collected by DGFA SLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) #: Data not reported by the CIF/NIL Data.

Sl.	State/UT	2023					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	2019	279	183	185	#	2858500
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	122	26	#	#	#	#
5	Bihar	307	14	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	457	205	142	110	#	19158000
8	DD & DNH	#	#	#	#	#	#
9	Delhi	201	23	53	53	#	648000
10	Goa	17	4	6	4	#	71000
11	Gujarat	13535	3744	3516	2381	#	27046000
12	Haryana	7443	5122	2556	1426	#	9431500
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	54	3	3	3	#	2500
15	Jharkhand	427	69	01	#	#	#
16	Karnataka	652	175	187	93	5	2928000
17	Kerala	195	59	36	24	1	575996
18	Ladakh	#	#	#	#	#	#
19	Lakshadweep	*	*	*	*	*	*
20	Madhya Pradesh	2386	88	54	#	#	6045000
21	Maharashtra	2310	401	271	187	#	13448000
22	Manipur	#	#	#	#	#	#
23	Meghalaya	#	#	#	#	#	#
24	Mizoram	#	#	#	#	#	#
25	Nagaland	#	#	#	#	#	#
26	Odisha	2796	73	4	#	#	#
27	Puducherry	5	6	11	#	#	692000
28	Punjab	102	17	6	1	#	90000
29	Rajasthan	264	44	28	18	#	674000
30	Sikkim	*	*	*	*	*	*
31	Tamil Nadu	8770	2218	1886	1882	#	35982750
32	Telangana	2463	228	130	118	9	2944500
33	Tripura	8	5	4	2	#	12000
34	Uttar Pradesh	#	#	#	#	#	#
35	Uttarakhand	14	19	18	#	#	#
36	West Bengal	#	#	#	#	#	#
TOTAL		44547	12822	9095	6487	15	122607746

Source: Data collected by DGFA SLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) #: Data not reported by the CIF/NIL Data.

Sl.	State/UT	2024					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	0	0	0	0	0	0
2	Andhra Pradesh	1759	342	228	165	0	5256000
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	#	12	#	#	#	#
5	Bihar	321	16	0	0	0	0
6	Chandigarh	0	0	0	0	0	0
7	Chhattisgarh	518	373	118	117	0	9713500
8	DD & DNH	#	#	#	#	#	#
9	Delhi	171	41	55	55	0	208000
10	Goa	20	2	1	1	0	100000
11	Gujarat	13250	3993	3231	2988	#	26289721
12	Haryana	8550	4019	3005	1608	0	10268500
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	#	#	#	#	#	#
15	Jharkhand	513	15	0	0	0	0
16	Karnataka	638	178	138	97	0	2685003
17	Kerala	213	25	45	26	0	887000
18	Ladakh	#	#	#	#	#	#
19	Lakshadweep	*	*	*	*	*	*
20	Madhya Pradesh	2420	145	60	0	0	3774000
21	Maharashtra	2753	772	400	239	0	10996000
22	Manipur	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0
24	Mizoram	#	#	#	#	#	#
25	Nagaland	0	0	0	0	0	0
26	Odisha	2865	83	2	0	0	0
27	Puducherry	0	4	4	0	0	706050
28	Punjab	#	#	#	#	#	#
29	Rajasthan	295	23	32	13	0	857000
30	Sikkim	*	*	*	*	*	*
31	Tamil Nadu	9102	4335	2566	2565	0	5027940
32	Telangana	2880	453	310	69	0	2205000
33	Tripura	10	9	5	5	0	38000
34	Uttar Pradesh	#	#	#	#	#	#
35	Uttarakhand	15	5	16	0	0	100000
36	West Bengal	402	50	16	16	0	940000
TOTAL		46695	14895	10232	7964	0	80051714

Source: Data collected by DGFA SLI through correspondence with Chief Inspector of Factories (CIF) of State/UT.

Note: (i) *: There are no registered factories in this State/UT.
(ii) #: Data not reported by the CIF.
